

IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH
(through Hybrid Mode)
COURT-I

Item No. 117

IA(I.B.C.)/1531(CH)/2024
In
CP (IB) No. 594/Chd/Pb/2019
(Admitted)

IN THE MATTER OF:

Intec Capital Ltd.

...Petitioner

Vs

DKM Agencies Pvt. Ltd.

...Respondent

Under Section: 7, IBC 2016, 21(1)

Due to paucity of time, the matter could not be taken up today, hence the matter is adjourned to 28.08.2024.

16.07.2024

Pooja

Sd/-
Court Officer